

PROFARMA - I

STATEMENT OF IMMOVABLE PROPERTY FOR THE ENDING ON 30th November, 2011

Name of the M.L.A. (in full) and to which the office belong : **GOPAL KRISHNA PATAR (Ministry of Excise Prohibition Department, State of Jharkhand)**

Present Post held : **Minister of Excise Prohibition Department, State of Jharkhand** Present Pay (i) Basic Pay **Rs. 10,000/-** (ii) G. Salary **Rs. 48,500/-**

NAME AND DETAILS OF PROPERTY

Sl. No.	Name of District, Sub-division, Taluk & Village/Town in which property is situated	Housing of other building	Land	Present Value	If not in own name state whose name had his/her relationship to the Public Servant	How to acquired whether by purchase/lease/mortgage/inher itance/gift or otherwise with date of acquisition & details of persons from whom acquired	Annual Income from the Property	Remarks
1	2	3	4	5	6	7	8	9
1	Village - Deori, Tamar, Ranchi	-	Land	Rs. 3,00,000 Market Value	Own Name	Purchase	NIL	-
2	Village - Tirla	-	Land	Rs. 30,00,000	Wife (Arti Kumari)	Purchase	NIL	Wife is working woman
3	Village - Kamarapa	Building	Land	Rs. 1,21,986	Own Name	Construction	NIL	-
4	Village - Kamarapa, Tamar, Ranchi	-	Agriculture Land	Rs. 5,00,000 Market Value	Own (HUF)	Inheritance Property	Rs. 2,00,000	-

[Signature]
21/12/11
21/12/11